

Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

A.No.222 of 2014 & IA Nos. 58 of 2015 and 125 of 2015
and
A.No.223 of 2014 & IA Nos. 59 of 2015 and 126 of 2015

Dated: 09th October, 2015

In the Matter of:

Mula Pravara Electric Co-operative Society Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Malaika Prasad
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr.D.V. Raghuvamsy
Ms Ramni Taneja for MSEDCL

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **30th November, 2015.**

SH

Court Master